

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/128(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS M/S. RGS INFRACON (I) LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.Sohanlal Adak, Adv.] For Impleaded Respondent No.1
Ms.TaniyaMondal, Adv.] (For Shikha Panja)

ORDER

1. Ld. Counsel for Respondent No.1 present.
2. Registry of this Tribunal is directed to accept the Hard copy of reply affidavit filed by Ms. Shikha Panja, if the same is otherwise defect free.
3. Post this matter on **19/01/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)